

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer  
For election to..... (name of the House)  
From..... Constituency (Name of the Constituency)**

I, Raghuw. Sharan Pandey (daughter/wife of Shri. Man. S. Pandey)  
Aged 67 years, resident of M. Ramauli, P.O. - Chopani, P.S. - Lauriya, B.H. D. Champaran - 845433  
(mention full postal address), a candidate at the above  
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by MLA/BSP (name of the political party) / am contesting as an  
~~Independent candidate.~~

(2) Details of PAN and status of filing of Income tax return :

| Sl. No. | Names                               | Permanent Account Number (PAN) | The financial year for which the last Income-tax return has been filed | Total income shown in Income Tax Return (in Rupees) |
|---------|-------------------------------------|--------------------------------|------------------------------------------------------------------------|-----------------------------------------------------|
| 1.      | Self - <u>Raghuw. Sharan Pandey</u> | <u>AAHDP1210C</u>              | <u>2015-16</u>                                                         | <u>2873890</u>                                      |
| 2.      | Spouse- <u>Raka Pandey</u>          | <u>AWAPP6998D</u>              | <u>N.A</u>                                                             | <u>N.A</u>                                          |
| 3.      | Dependent 1                         |                                |                                                                        |                                                     |
| 4.      | Dependent 2                         |                                |                                                                        |                                                     |
| 5.      | Dependent 3 .....                   |                                |                                                                        |                                                     |

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

| Sl. No. | Offence                                                                                                                                    | Description |
|---------|--------------------------------------------------------------------------------------------------------------------------------------------|-------------|
| (a)     | The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken : |             |
| (b)     | Name of the court, Case No. and Date of order taking cognizance :                                                                          |             |
| (c)     | Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :                                            |             |

*Not Required to be filled up*

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

|     |                                                                                                |  |
|-----|------------------------------------------------------------------------------------------------|--|
| (a) | The details of cases, Sections of the Act and description of the offence for which convicted : |  |
| (b) | Name of the Court(s), Case No. and Date(s) of order(s) .                                       |  |

*Not Required to be filled up*

(c) Punishment imposed:

That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

As on 31.3.2017.

**A. Details of movable assets :**

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

| S. No. | Description                                                                                                                                                                                                                                               | Self                                                                                                 | Spouse                                                                                                       | Dependent-1 | Dependent-2 | Dependent-3 |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|-------------|-------------|-------------|
| (i)    | Cash in hand                                                                                                                                                                                                                                              | Rs 15,000/-                                                                                          | Rs 18,000/-                                                                                                  | —           | —           | —           |
| (ii)   | Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit | Three Savings Bank A/c having Rs. 956646.31<br>One F.D. A/c having Rs. 175000/-<br>(Details at Amar) | One Savings Bank A/c of depend R. 158808.60;<br>3 F.D. A/c deposits having R. 450652.14<br>(Details at Amar) | —           | —           | —           |
| (iii)  | Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.                                                                                                                                          | Mutual Fund and shares holding Rs. 1306179.46<br>(Details at Amar)                                   | Shares holding 11 FL, Nifty R. 83272.50                                                                      | —           | —           | —           |
| (iv)   | Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount                                                                                            | NIL                                                                                                  | NIL                                                                                                          | —           | —           | —           |
| (v)    | Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.                                                                                                               | NIL                                                                                                  | NIL                                                                                                          | —           | —           | —           |
| (vi)   | Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)                                                                                                                                               | Indigo Car Reg. No. DL3C 6118 purchased 2003 Estimated value Rs. 125,000/-                           | NIL                                                                                                          | —           | —           | —           |
| (vii)  | Jewelry, bullion and valuable thing (give details of weight and value)                                                                                                                                                                                    | 40 gram gold Estimated value Rs. 10,00,000/-                                                         | 34 gram gold Estimated value Rs. 8,50,000/-<br>1 kg 100g silver Estimated value Rs. 57,000/-                 | —           | —           | —           |



Any other assets such as value of  
Claims/Interest

(ix) Gross Total value

A. 15333568.82  
1617733.24

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

| S. No | Description                                                                                | Self                                    | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|-------|--------------------------------------------------------------------------------------------|-----------------------------------------|--------|-------------|-------------|-------------|
| (i)   | <b>Agricultural Land</b><br>Location(s)<br>Survey number(s)                                | At Ammeru<br>A.                         |        |             |             |             |
|       | Area (Total measurement in acres)                                                          | 2 acres<br>50 di                        |        |             |             |             |
|       | Whether inherited property (Yes or NO)                                                     | Yes                                     |        |             |             |             |
|       | Date of purchase in case of self acquired property                                         | N.A.                                    |        |             |             |             |
|       | Cost of Land (in case of purchase) at the time of purchase                                 | N.A.                                    |        |             |             |             |
|       | Any Investment on the land by way of development, construction etc.                        | N.A.                                    |        |             |             |             |
|       | Approximate Current market value                                                           | Rs 3000000/-<br>(Thirty Lakhs)          |        |             |             |             |
| (ii)  | <b>Non-Agricultural Land</b><br>Location(s)<br>Survey number(s)                            | Unitech, Plot No. 85, Gurgaon (Haryana) |        |             |             |             |
|       | Area (Total measurement in sq. ft.)                                                        | 540 sq. ft.                             |        |             |             |             |
|       | Whether inherited property (Yes or NO)                                                     | No                                      |        |             |             |             |
|       | Date of purchase in case of self acquired property                                         | 26.12.2004                              |        |             |             |             |
|       | Cost of Land (in case of purchase) at the time of purchase                                 | Rs 5,75,000/-                           |        |             |             |             |
|       | Any Investment on the land by way of development, construction etc.                        | N.A.                                    |        |             |             |             |
|       | Approximate Current market value                                                           | Rs 67,00,000/-<br>(Sixty Seven Lakhs)   |        |             |             |             |
| (iii) | <b>Commercial Buildings</b><br>(including apartments)<br>-Location(s)<br>-Survey number(s) | NIL                                     | NIL    |             |             |             |
|       | Built up Area (Total measurement in sq. ft.)                                               | N.A.                                    | N.A.   |             |             |             |

|      |                                                                                            |                                               |      |  |  |  |
|------|--------------------------------------------------------------------------------------------|-----------------------------------------------|------|--|--|--|
|      | Whether inherited property (Yes or NO)                                                     | N.A.                                          | N.A. |  |  |  |
|      | Date of purchase in case of self acquired property                                         | N.A.                                          | N.A. |  |  |  |
|      | Cost of property (in case of purchase) at the time of purchase                             | N.A.                                          | N.A. |  |  |  |
|      | Any investment on the property by way of development, construction etc.                    | N.A.                                          | N.A. |  |  |  |
|      | Approximate Current market value                                                           | N.A.                                          | N.A. |  |  |  |
| (iv) | <b>Residential Buildings</b> (including apartments)<br>- Location(s)<br>- Survey number(s) | Two building one inherited, another acquired  |      |  |  |  |
|      | Area (Total measurement in sq. ft.)                                                        | (Details at Annexure)                         |      |  |  |  |
|      | Built up Area (Total measurement in sq. ft.)                                               | At Annexure                                   |      |  |  |  |
|      | Whether inherited property (Yes or NO)                                                     | At Annexure                                   |      |  |  |  |
|      | Date of purchase in case of self acquired property                                         | At Annexure                                   |      |  |  |  |
|      | Cost of property (in case of purchase) at the time of purchase                             | Rs. 6,00,000/-                                |      |  |  |  |
|      | Any investment on the land by way of development, construction etc.                        | Building residence                            |      |  |  |  |
|      | Approximate Current market value                                                           | Apartment - 3600000/-<br>Ground - 1300000/-   |      |  |  |  |
| (v)  | Others (such as interest in property)                                                      | N.A.                                          |      |  |  |  |
| (vi) | Total of Current Market Value of (i) to (v) above                                          | 66,00,000/-<br>1,97,00,000/-<br>2,63,00,000/- |      |  |  |  |

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

| S. No. | Description                                                                                                                   | Self | Spouse(s) | Dependent-1 | Dependent-2 | Dependent-3 |
|--------|-------------------------------------------------------------------------------------------------------------------------------|------|-----------|-------------|-------------|-------------|
| (i)    | Loan or dues to Bank/Financial Institution(s)<br>Name of Bank or FI<br>Amount outstanding<br>Nature of loan                   | NIL  | NIL       |             |             |             |
|        | Loan or dues to any individuals/ Entity other than mentioned in (i) above.<br>Name(s)<br>Amount outstanding<br>Nature of loan | NIL  | NIL       |             |             |             |



|      |                                                                                             |     |     |  |  |  |
|------|---------------------------------------------------------------------------------------------|-----|-----|--|--|--|
|      | Any other liability                                                                         | NIL | NIL |  |  |  |
|      | Grand total of liabilities                                                                  | NIL | NIL |  |  |  |
| (ii) | <b>Government Dues:</b>                                                                     |     |     |  |  |  |
|      | Dues to departments dealing with government accommodation                                   | NIL | NIL |  |  |  |
|      | Dues to departments dealing with supply of water                                            | NIL | NIL |  |  |  |
|      | Dues to departments dealing with supply of electricity                                      | NIL | NIL |  |  |  |
|      | Dues to departments dealing with supply of telephones/mobiles                               | NIL | NIL |  |  |  |
|      | Dues to departments dealing with government transport (including aircrafts and helicopters) | NIL | NIL |  |  |  |
|      | Income Tax Dues                                                                             | NIL | NIL |  |  |  |
|      | Wealth Tax Dues                                                                             | NIL | NIL |  |  |  |
|      | Service Tax Dues                                                                            | NIL | NIL |  |  |  |
|      | Municipal /Property Tax Dues                                                                | NIL | NIL |  |  |  |
|      | Sales Tax Dues                                                                              | NIL | NIL |  |  |  |
|      | Any other dues                                                                              | NIL | NIL |  |  |  |
|      | Grand total of all Govt. dues                                                               | NIL | NIL |  |  |  |

(7) Details of profession or occupation:

- a. Self..... *Retired from IAS/Agriculture / MLA*  
b. Spouse .... *Agriculture / Housewife*

(8) My educational qualification is as under:

*Graduate from Science College, Patna*

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

|    |                                                                                                |                                                                                         |
|----|------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|
| 1. | Name of the candidate                                                                          | Sh./Smt./Kam.<br><i>Rashaw Suman Pandey</i>                                             |
| 2. | Full postal address                                                                            | <i>Vill. Ramauli, P.O. Dhoobini, P.S. Lauriya,<br/>Dist. West Champaran, PIN-845453</i> |
| 3. | Number and Name of the constituency and state                                                  | <i>04-Rajshahi, Bihar</i>                                                               |
| 3. | Name of the Political party which set up the candidate (otherwise write 'Independent')         | <i>BJP</i>                                                                              |
| 4. | (a) Number of cases in which conviction order passed (other than those referred to in Form 26) | <i>0</i>                                                                                |

|                                                                                                                                                                                                                                                                |                                                                         |                                               |                      |             |              |               |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|-----------------------------------------------|----------------------|-------------|--------------|---------------|
| (c) Total number of Pending cases where the court (s) have taken cognizance                                                                                                                                                                                    |                                                                         |                                               |                      |             |              |               |
| 5. PAN of                                                                                                                                                                                                                                                      | Year for which last Income Tax Return filed                             | Total Income shown                            |                      |             |              |               |
| (a) Candidate AAHPPI210C                                                                                                                                                                                                                                       | 2015-16                                                                 | 2873870                                       |                      |             |              |               |
| (b) Spouse: AWHPP6998D                                                                                                                                                                                                                                         | N.A.                                                                    | N.A.                                          |                      |             |              |               |
| (c) Dependents NIL                                                                                                                                                                                                                                             |                                                                         |                                               |                      |             |              |               |
| 6. Details of Assets and Liabilities in rupees                                                                                                                                                                                                                 |                                                                         |                                               |                      |             |              |               |
|                                                                                                                                                                                                                                                                | Description                                                             | Self                                          | Spouse               | Dependent-I | Dependent-II | Dependent-III |
| A.                                                                                                                                                                                                                                                             | Moveable Asset (Total value)                                            | Car, Gold, Cash, Deposits                     | Gold, Cash, Deposits | NIL         | NIL          | NIL           |
| B.                                                                                                                                                                                                                                                             | Immovable Asset                                                         |                                               |                      |             |              |               |
| (i)                                                                                                                                                                                                                                                            | Purchase Price and Development Cost of Immovable Property (Total Value) | 21,75,000/-                                   | N.A.                 | N.A.        |              |               |
| (ii)                                                                                                                                                                                                                                                           | Approximate Current Market Price of Asset (Total Value)                 | 263,00,000/-<br>(Two Crore Sixty Three Lakhs) | N.A.                 | N.A.        |              |               |
| 7.                                                                                                                                                                                                                                                             | Liabilities                                                             |                                               |                      |             |              |               |
| (i)                                                                                                                                                                                                                                                            | Government dues (Total)                                                 | NIL                                           | NIL                  |             |              |               |
| (ii)                                                                                                                                                                                                                                                           | Loans from Bank, Financial Institutions and others (Total)              | NIL                                           | NIL                  |             |              |               |
| 8.                                                                                                                                                                                                                                                             | Highest educational qualification:                                      |                                               |                      |             |              |               |
| Graduate from Science College, Patna University, Bihar.<br>(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.) |                                                                         |                                               |                      |             |              |               |

*Handwritten signature*  
(R. S. Pandey)

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

DEPONENT



## Annexure.

### Details of movable assets:

For page 2, column 5(ii)

#### Self.

##### Savings Account:

- ① State Bank of Patiala,  
Shashi Bhowan N. Delhi  
A/c no. 55113289075  
— Rs. 141213.45
- ② State Bank of India,  
Bihar Vidhan Mandali, Patna  
A/c no. 3546533894  
— Rs. 810655.23
- ③ SBI Lauriya, Dist. West Champaran  
A/c no. 33469530757  
— Rs. 4777.63

Total — Rs. 956646.31

Fixed deposit with  
State Bank of Patiala,  
Shashi Bhowan, N. Delhi  
A/c no. 65217813509  
— Rs. 1,75,000/-

#### Column 5(iii)

SBI Mutual Fund — Rs. 948189546  
Shares through IIFL, N. Delhi — Rs. 2397496  
Shares through JM Financials,  
Bangalore — Rs. 1182528

Total — 13061919.46

#### Spouse.

##### Savings Account:

- ① HDFC Bank Limited, N. Delhi  
A/c 00031000354020  
— Rs. 158808.60  
Fixed Deposit:
- ① HDFC Bank N. Delhi  
A/c 50300028175627  
— Rs. 129978.55
- ② HDFC Bank N. Delhi  
A/c 50300075303787  
— Rs. 82954.20
- ③ HDFC Bank N. Delhi  
A/c 50300107880156  
— Rs. 237719.39

Total of F.D. — 450652.14

#### Column 5(iii)

Shares through IIFL, N. Delhi  
— Rs. 83272.50

Annexure A  
Details of Immovable assets:

For page 3, column 3(1).

Agricultural Land:

| Location | Ramauli |        |         |
|----------|---------|--------|---------|
|          | Khata   | Khesra | Area    |
|          | 62      | 342    | 1.32 di |
|          | 62      | 361    |         |
|          | 60      | 335    |         |
|          | 76      | 713    | 1.18 di |

Area Total                      2 acre 50 di